

ITEM NO.34

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 793/2022

VIBHUSHITA SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(FOR ADMISSION and IA No.137930/2022-EX-PARTE AD-INTERIM RELIEF IA  
No. 195602/2022 - CLARIFICATION/DIRECTION)

Date : 10-02-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Gaurav Aggarwal, Adv.  
Mr. Avneesh Arputham, AOR  
Ms. Anuradha Arputham, Adv.  
Mr. Ankit Sharma, Adv.

For Respondent(s) Mr. Amrish Kumar, AOR  
Ms. Aishwarya Bhati, A.S.G.  
Mr. Durga Dutt, Adv.  
Mr. T.s. Sabarish, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. B.k. Satija, Adv.

Mr. Gaurav Sharma, AOR  
Mr. Dhawal Mohan, Adv.  
Mr. Prateek Bhatia, Adv.

Mr. Brijesh Kumar, Adv.  
Dr. Monika Gusain, AOR

Mr. Robin Khokhar, AOR  
Mr. Sahil Amaranth, Adv.  
Mr. Vikrant Y.s Narula, Adv.  
Mr. Shikhar Singal, Adv.  
Mr. Honey Gola, Adv.  
Mr. Maneesh Pathak, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 The petitioner has been denied admission to the MBBS Degree course on the ground that she has a speech and language impairment of 55%.
- 2 At this stage, before the Court embarks upon the legal issues involved, it would be appropriate to examine whether a solution can be found for the petitioner in a manner which sub-serves the interests of justice.
- 3 We accordingly request that the petitioner may be examined by a Medical Board constituted by the Director of the Post Graduate Institute of Medical Education and Research, Chandigarh<sup>1</sup>. The Medical Board constituted by the Director, PGI Chandigarh may also consist of one or more specialists, having domain expertise pertaining to the impairment faced by the petitioner.
- 4 The Medical Board, upon examining the petitioner, may submit a report on whether the petitioner would be in a position to pursue the course of studies for the MBBS Degree programme.
- 5 The report may be submitted within a period of one month.
- 6 List the Petition on 17 March 2023.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**

1 “PGI Chandigarh”